

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH 'GULESTAN' BUILDING NO.6  
PRESCOT ROAD BOMBAY: 1

Original Application No. 1159/96

Monday the 9th day of December 1996

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri P.P. Srivastava, Member (A)

V.M. Korde  
Ex-Permanent Tracer,  
C.Q.A. (EE), Camp  
Pune-21

Residing at S.No. 13  
Plot No.21, Ganpati Chowk  
Shitole Nagar, Sagavi  
Aundh Camp, Pune-27

... Applicant.

By Advocate Shri S.P. Saxena

V/s.

Union of India  
Through the Secretary,  
Ministry of Defence  
DHQ P.O. New Delhi.

Director General of  
Quality Assurance  
Directorate of Quality Assurance  
M.Blosk New Delhi.

The Controller,  
C.Q.A. (EE)  
Pune - 27

... Respondents.

ORDER (ORAL)

¶ Per Shri B.S. Hegde, Member (J) ¶

The learned counsel for the applicant has drawn our attention to the order passed by the respondents dated 19.10.95 and 28.12.95. Against which the applicant has preferred an appeal on 10.2.1996. This appeal has not yet

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been disposed of by the respondents.

In the circumstances, we hereby direct the respondents to dispose of the pending appeal within a period of three months from the date of receipt of the order as per law. The O.A. is disposed of accordingly.



(P.P. Srivastava)  
Member (A)



(B.S. Hegde)  
Member (J)

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